

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 101 of 2012**

**Dated : 6<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Punjab Bio-Mass Pvt. Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1  
Ms. Swapna Seshadri

**ORDER**

Heard learned counsel for the parties.

Learned counsel for the appellant wants to file written submissions. He is permitted to do so by 10<sup>th</sup> March,2014 and serve copy of the same on the other side.

Judgment is reserved.

**(Justice Surendra Kumar)**  
**Judicial Member**

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**(Rakesh Nath)**  
**Technical Member**